


No.15011/156/2014-Jus(AU)(vol.II)  
Government of India  
Department of Justice  
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Jaisalmer House, 26 Mansingh Road,  
New Delhi. Dated: 29<sup>th</sup> April, 2016.

Office Order

Consequent upon his transfer to Department of Financial Services under Rotational Transfer Policy of CSS Officers, vide Department of Personnel & Training's O.M. No. 6/26/2015-CS 1(S) dated 20<sup>th</sup> January, 2016, and subsequent letter dated 27<sup>th</sup> April, 2016, Shri G. Rajendran, Section Officer, Department of Justice, stands relieved of his duties w.e.f. 29-04-2016 (A.N).

Shri G. Rajendran, SO is clear from vigilance angle.

  
(Sanjay Chatterjee)

Under Secretary to the Govt. of India  
Tel.No.23381680

To

1. Shri G. Rajendran, SO is directed to submit 'No Demand Certificate'to this Section and surrender his identity card issued by MHA.
2. Pay & Accounts Officer, Department of Legal Affairs, Janpath Bhavan, New Delhi.
3. Cash I Section, NDCC Building, Jai Singh Road, New Delhi.
4. Under Secretary(CS-I)(Shri Chander Shekhar), Department of Personnel & Training, 2<sup>nd</sup> floor, Loknayak Bhavan, New Delhi
5. Under Secretary(Admn), Department of Financial Services, Jeevan Deep Building, New Delhi.
6. Under Secretary(Admn.I), MHA, North Block, New Delhi.

